

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**


**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/152/2016**

**NAME OF THE PETITIONER(S) : M/s Mather Projects Private Limited & another**

**NAME OF THE RESPONDENT(S) : M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2  
others**

**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. S. Siddharthan for N.R.R. BRUNNEN ABHISHEK RAMAN	PETITIONER RESPONDENT.	 Shri K. Anantha Padmanabha Swamy

**ORDER**

Shri S Siddharthan, counsel for petitioner present. Shri Abhishek Raman, counsel for respondents present. Counsel for petitioner filed a memo wherein he has prayed that the differences between the parties have been resolved and prays for withdrawal of the petition. The prayer is allowed. The petition is **dismissed as withdrawn**. The file may be consigned to record after due completion.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)